

ITEM NO. 7

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 673 OF 2008

STATE OF U.P & ORS.

Appellant (s)

VERSUS

M/S KESAR ENTERPRISES LTD.

Respondent(s)

(Office report on default)

Date: 30/07/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
(IN CHAMBERS)

For Appellant(s)

Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Kunal Verma, Adv.

For Respondent(s)

Ms. Geetanjali Mohan, Adv.

UPON hearing counsel the Court made the following
O R D E R

As a last opportunity, six weeks' time is granted to the appellants and eight weeks' time is granted to the respondent to file the statement of case.

	[Charanjeet Kaur]		[Vinod Kulvi]	
Court Master		Asstt. Registrar		